

15. Bhuj-Kandla
16. Gandhidham-Bombay
17. Bhuj Ahmedabad
18. Gandhidham -Ahmedabad
19. Gandhidham-Bhuj
20. Kandla-Bombay
21. Bhuj-Rajkot
22. Gandhidham-Bombay
23. Bhuj-Bombay
24. Gandhidham Kandla
25. Bhuj-Naliya
26. Gandhidham—Anjeer

VFT system

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Speech cum telegraph system

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Common Recruitment Rule for the post of Assistant Commissioners of Kendriya Vidyalaya Sangathan

1692. SHRI ASHOK NATH VERMA:
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Vice-Chairman of Kendriya Vidyalaya Sangathan suggested in February, 1986 that his two subordinate officers should study and report on the feasibility of having common Recruitment Rules for different sets of post of Assistant Commissioners of Kendriya Vidyalaya Sangathan;

(b) whether the two concerned officers have undertaken the said study;

(c) if so, what is the gist of the recommendations made by the study-team; and

(d) if no study has been made what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE AND IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI):

(a) Yes, Sir. An exercise was undertaken by the Kendriya Vidyalaya Sangathan and the Ministry to see whether it is desirable to have common recruitment rules for posts

which have separate recruitment rules at present. This exercise covered the various posts of Assistant Commissioners also.

(b) to (d) Yes, Sir. The Committee has reviewed the Recruitment Rules. However a final decision has not been taken yet.

Transfer policy of teachers of Kendriya Vidyalayas

1693. SHRI ASHWANI KUMAR:

SHRI ASHOK NATH VERMA:

SHRI M. S. GURUPADA-SWAMY:

SHRI B. SATYANARAYAN REDDY:

SHRIMATI BIJOYA CHAKRAVARTY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply to Unstarred Question 2077 given in the Rajya Sabha on the 13th August, 1986 and state:

(a) whether it is a fact that policy governing the transfers of teachers of Kendriya Vidyalayas has been followed in its breach as alleged in a newitem appearing in the Nav Bharat Times (Mahanagar edition, Delhi) dated the 18th December; and